क्रम सं॰	मामस्त्र संख्या	कब से लॉबत पड़ा है
1)	17/94	अक्तूबर, ९४
12.	16/95	अगस्त, ९५
13.	22/95	नवम्बर, १६
14.	2/96	<b>गई</b> , ·96
15.	4/96	जून, 96

मामलों का निपटान अन्य बातों के साथ-साथ कापीराइट बोर्ड के पुर्नगठन में विलम्ब, पार्टियों द्वारा स्थान प्राप्त करना, अधूरी पैरबी जैसी कुछ बातों से प्रभावित हुआ तथापि कापीराइट बोर्ड की अपनी अगली बैठकों में सुनवाई के लिये मामलों को सूचीबद्ध करने के लिये क्दम उठाए गये हैं।

## Scheme for labelling of Environmentfriendly Products

1959. SHRI SANJAY DALMIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there is any scheme for labelling of Environment-friendly products in Operation;
- (b) if so, the names of the products which have been awarded Ecomark' so far; and
- (c) the names of the products proposed to be included under this scheme?

THE MINISTER OF STATE OF THE; MINISTRY OF ENVIRONMENT AND: FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) Yes, Sir. The Government launched a scheme in 1991 for labelling products which are environment friendly. The label is known so 'Eco Mark'. The objetive was to encourage production and consumption of products which met stipulated environmental criteria along with quality requirements of the Bureau of Indian Standards.

(b) One product names "Eco-Ezee" under the detergent category has been granted ficence to use "Eco Mark" so far.

- (c) Under the "Eco Mark" scheme, the Government have so far evolved and notified final criteria in the Gazette of India for the following categories of products:
  - (1) Toilet Soaps
  - (2) Detergents
  - (3) Paper
  - (4) Architectural Paints
  - (5) Laundry Soaps
    - (6) Food Items part-I (edible oils, tea and Coffee)
      - (7) Food Item Part II (beverages, infant food, processed food; and vegetable products)

to Questions

- (8) Lubricating Oils
- (9) Packaging Part-I (paper boards and plastic excluding laminates)
- (10) Packaging Part-II (laminates and products thereof)
- (11) Automotive Lead Acid Batteries
- (12) Electric and Electronic Goods
- (13) Food Additives
- (14) Wood Substitutes
- (15) Dry Cell Batteries
- (16) Cosmetics
- (17) Aerosol propellants
- (18) Plastic Products

Criteria for Textile and Pesticides are being finalised for notification in the Gazette of India.

## **Setting up of Farmers Field Schools**

1960. SHRI SURESH PACHOURI: Will the Minister of AGRICULTURE be pleased to state:

- , (a) whether it is a fact that Government have set-up Farmers Field Schools in various parts of the country tor imparting integrated pest management training to farmers;
  - (b) if so, what are the details thereof;
- (c) how many such schools have been setup in the State of Madhya Pradesh with district-wise details; and
- (d) what other steps ared being taken by Government in the area of integrated pest management in Madhya Pradesh?